

Tremors in Mullaperiyar dam

2940. PROF. P. J. KURIEN: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether a number of tremors have occurred in the Mullaperiyar dam area in Kerala recently;
- (b) if so, the details thereof;
- (c) whether the Kerala Government has submitted any representation in this regard;
- (d) if so, the details thereof; and
- (e) the action Government proposes in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) and (b) As per Indian Meteorological Department (IMD) four earthquakes of slight intensity have been located by the National seismological network of IMD in Idukki district of Kerala since 1st January, 2011. Details of these events are given as below:

Date (Year Month day)			Origin Time (UTC) Hr. Min Sec			Latitude (North)		Longitude (Degree East)		Depth (Degree (In Richter Scale)		Region
2011	07	26	07	39	17.0	9.6		76.6		15	3.5	Kottayam - Idukki districts Border Region, Kerala
2011	07	26	08	45	56.0	9.7		76.8		15	3.2	Kottayam - Idukki districts Border Region, Kerala
2011	11		18	00	15	35	9.8	77.1		5	3.1	Idukki, Kerala
2011	11		25	21	44	59	9.7	76.9		10	3.2	Idukki, Kerala

(c) Yes Sir.

(d) Recently, Memorandums dated 20.11.2011, 28.11.2011 and 29.11.2011 by Minister for Revenue and Minister for Water Resources, Government of Kerala in this regard were received.

(e) An Empowered Committee for Mullaperiyar Dam constituted on the directions of the Supreme Court, to look into issues raised before it, is examining the issue of safety of Mullaperiyar dam (including seismic safety) through expert agencies and the matter is subjudice.

Diversion of irrigation water

†2941. SHRI RUDRA NARAYAN PANY: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether water from dams and irrigation projects like 'Aanikat', etc. built on Mahanadi and Brahmani in Odisha is being supplied on massive scale to industrial units instead of agricultural sector;

(b) whether there is serious resentment among people especially among farmers due to this;

(c) whether people are agitated as a result of water being supplied on large scale from the Baitarani River to industrial houses;

(d) if so, the details thereof; and

(e) the measures being contemplated by Government for protecting the people from the clutches of this anti-farmer and anti-people policy of the State?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) The State Government of Orissa has informed that water from dams and irrigation projects like anicut built on Mahanadi and Brahmani is not being supplied to industrial units at the cost of agricultural sector. Water allocation to industries is based on the water balance study considering the priority of allocation fixed in the State Water Policy 2007. The water available after meeting the drinking water supply and agricultural demand is being supplied to industries.

(b) The State Government of Orissa has informed that due to misinformation, resentment exists among farmers on apprehension of diversion of water for irrigation to the industries, but the

†Original notice of the question was received in Hindi.